

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 4th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017 & M.A. No. 514/2018)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept. Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
FOR ADMISSION			
4.	M.A. No. 691/2018 IN Original Application No. 02/2018 (SZ)	Sri Vangapally Surender Rao Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant

FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 57/2018	Aryavart Foundation Vs. Gujarat Pollution Control Board & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Advs. for Applicant Mr. Dhruv Pal, Adv. for Gujarat Pollution Control Board Mr. M. S. Kalra, Adv.
6.	Original Application No. 62/2018 (M.A. No. 173/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant Mr. Rajul Shrivastav, Adv. for MPPCB
7.	Original Application No. 253/2018 (M.A. No. 689/2018)	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant
FOR HEARING			
8.	Original Application No. 121/2018	M/s Pawan Dyeing Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB
9.	Original Application No. 126/2018	M/s Shri Krishna Art and Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
10.	Original Application No. 127/2018	M/s H. B. Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
11.	Original Application No. 128/2018	M/s Vinay Dyeing & Washing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
12.	Appeal No. 137/2015 (M.A. 1131/2015 & M.A. 1131/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Saurabh Rajpal, Adv. for R-2, 10 & 11 Mr. Sandeep Shah & Mr. Abhimanyu Singh Rathore, Advs. for R-12 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Mehta, Adv. Mr. Kapil Joshi, Adv.
13.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv.
14.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Raman Yadav, Adv. Mr. Rajkumar, Adv. for CPCB

15.	Original Application No. 536/2016	Ramkumar & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Adv. for Applicants Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 5 Mr. U. M. Tripathi, Adv. for R-6
16.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 260/2018, M.A. No. 497/2018 & M.A. No. 502/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv.
17.	Original Application No. 267/2017	Faridabad Action Group Vs. State of Haryana & Ors.	Mr. Piyush Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, Adv. for MoEF Ms. Puja Kalra, Adv. for SDMC Mr. A. K. Prasad, Adv. for DGCA Ms. Deep Shikha Bharti, Adv. for UP
18.	Original Application No. 202/2016 (M.A. No. 381/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
19.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN Original Application No. 202/2016	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
20.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Adv. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
21.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant

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